

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:30
ANSWERED ON:21.07.2015
Assistance for Development of Forests
Nagar Shri Rodmal

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether any financial or other assistance have been sought by the State Governments including Madhya Pradesh for the development of the forests of their respective States during the current year;
- (b) if so, the details along with the funds sanctioned/released for the said purpose, State/UT-wise;
- (c) whether the Government proposes to bring in a separate legislation to solve the problem of illegal felling of trees; and
- (d) if so, the details thereof and the action taken so far, in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d) The States and Union Territories submit proposals to the Ministry of Environment, Forest and Climate Change seeking financial assistance for development and protection of forests under the two Centrally Sponsored Schemes namely National Afforestation Programme and Intensification of Forest Management Scheme. Proposals during the current financial year have been received from various State and UT Governments. However, no funds for the current year have been sanctioned/ released under these schemes so far. The details of funds released in the last three financial years under the National Afforestation Programme and Intensification of Forest Management Scheme are annexed as Annexure-I and Annexure-II respectively.

There is no such proposal as of now under consideration for enacting a separate legislation to solve the problem of illegal felling of trees.
